# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summar received	y of claims	Summary admitted	of claims	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
			Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	ı	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	=	-	-	-	-	-	5	
6	Operational creditors (Employees)	ı	-	-	-	1	-	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	11,177,880	5	7,068,391	4,088,767	20,722	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	Total	5	11,177,880	5	7,068,391	4,088,767	20,722	-		

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

List of creditors as on: 24-03-2023.....

List of secured financial creditors belonging to any class of creditors (Amount in  $\mathfrak{T}$ )

; 15-12-2022

SI.			ils of claim Details of claim admitted ved									Amount of	·	
No.	of Credi t-or	Date of	Amount	claim claim co			covered by security guarant ee		% of voting share in CoC		any Mutual dues, that may be set- off	admitted	claim under verifica- tion	if any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

List

of creditors as on: 24-03-2023.....

List of unsecured financial creditors belonging to any class of creditors (Amount in  $\mathfrak{T}$ )

Sl.	Name of						Amount of	Amount of claim not a	Amount of				
No.	cre- ditor	Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	contingent claim	any mutual dues, that may be set- off	dmitted	verifica tion	if any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

; 15-12-2022

# Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

List of creditors as on: 24-03-2023.....

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in  $\mathfrak{T}$ )

Sl.	Name of	Details	of claim	D	etails of cla	aim admitte	d			Amount of	Amount of	Amount of	Amount of	Remarks
No.	cre-	rec	eive							conti-	any mutual	claim not	claim	, if any
	ditor	Date of	d Amou nt	Amount of	Nature of	Amount	Amount	Whether	%	ngent claim	dues, that	admitted	under	
			clai med		claim covered by covered related voting secur by guar party? share in						may be set- off		verifica- tion	
						-ity interest	antee		СоС					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 24-03-2023.....

# List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in $\mathbb{Z}$ )

Sl.	Name of		f claim		Details o	f claim adm	itted	Amount of Amount of any conti- mutual dues,			Amount of		Remarks, if
	cre- ditor	Date of receipt		Amount of claim				% of Voting		that may be set-off	claim not admitted	claim under verification	any
				admitted			party?	CoC	Cimini	500 011			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 24-03-2023.....

# List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised	Details of received	claim						Amount of any mutual	Amount of claim under	l	Remarks, if any	
	representa- tive, if any	man	Date of	Amount claimed	Amount of claim admitted	of claim		% voting share in CoC, if applicable	ngent claim	dues, that may be set-off	verification	dmitted	·
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 24-03-2023.....

# List of operational creditors (Employees)

(Amount in₹)

		Name of authorised of	Name empl		ails of received					Amount of contin- gent	any mutual	claim under	claim not	Remarks, if any
		representa- tive, if any	-oyee		Amount claimed	Amount of claim admitted		Whether related party?	% of voting shar e in CoC, if applicable	claim	dues, th at may be set- off		admitted	
NI	L	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure - 7

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 24-03-2023.....

# List of operational creditors (Government dues)

(Amount in₹)

SI. No.	Details of cl	aimant	Details or received		Det	tails of clain	admitted		Amount of contin- gent			Amount of claim not	Remarks, if any
	Departme nt	Govern ment		Amount	Amount of claim admitted	claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	dues, th at may be set- off	verifica -	admitted	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

as on: 24-03-2023.....

List of creditors

#### List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name of cre ditor	Details of c	laim received	De	etails of claim a	dmitted				Amount of	Amount of	Amount		Remarks, if any
No.				_	1	1 .	Ι.			contin- gent	any mutual	of	of claim	
		Date of			Natur e of cl	Amount	Amount	Whether	% of	claim	dues, that	claim not	under	
		receipt			aim	covered by		related	voting		may be set-	ad-	verifica-	
				mitted		security	by guara	party?	share in		off	mitted	tion	
						interest	-ntee		CoC					
1	Abhishekh	21/2/2023	74,500	74,500	COMMISION	-	-	no	1					RECD LATE
2	Shivam	20/2/2023	65,000	65,000	COMMISION	-	-	no	1					RECD LATE
3	Ajay	15/2/2023	70,000	70,000	COMMISION	-	-	no	1					RECD LATE
4	Sandhya	17/2/2023	65,000	65,000	ACCOUNTS	-	-	no	1					RECD LATE
5	Bindal Paper	20/1/2023	10,903,380	6,793,891	MSTMTBAR	-	-	no	96	4,088,767		20,722		5642 diff in books

11,177,880 7,068,391 100 4,088,767 20,722 -

; 15-12-2022

# Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

List of creditors as on: 24-03-2023.....

#### 

Sl. No	Name of cre		nils of received		Details of clai m admitted  Amount of Nature of Amount co Amount co Whether					any mutual	claim not	claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	dues, that may be set-off	admitted	under verifica- tion	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	